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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 29.05.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 171/BB/2018	For Final hearing	Sec 10 of I&B code 2016	M/s Cryo- Save (India) Pvt Ltd	M S Viswanathan, K S Vadivelu Advocate		S A Associates R7, MGC & Co., for R-10

ADVOCATE FOR PETITIONER/s: K.S. VADIVELU.  
94483-55070

T. T. Jindal  
29/5/2019

ADVOCATE FOR RESPONDENT/s:


SUDHIR B.S  
Respondent no 10

9036022988

B.S. Sudhir

**ORDER**

Heard Shri K.S.Vadivelu, learned Counsel for Petitioner; Shri Sudhir.B.S, learned Counsel for Respondent. Learned Counsel for Petitioner requests time to file summary of the case and also reply to the IA, ~~against the objection~~ filed by the bank. Post the case on **20.06.2019**.

  
**MEMBER (T)**

  
**MEMBER (J)**

Shruthi  
**Verified**  
  
**Court Officer**